

**GOVERNMENT OF INDIA  
SHIPPING, ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:1227  
ANSWERED ON:29.11.2006  
PETROL PUMPS ON NATIONAL HIGHWAYS  
Bishnoi Shri Jaswant Singh

**Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) whether it is mandatory for the oil companies to obtain NOC from the National Highways Authority of India (NHA) for operating their petrol pumps on National Highways;
- (b) if so, the details of petrol pump of different oil companies operating on National Highways without obtaining NOC from the NHA, State-wise and location-wise; (
- (c) the reasons for allowing these to operate their petrol pump without NOC;
- (d) whether such petrol pump will be closed down; and
- (e) if so, the time by which it is likely to be done?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI K.H. MUNIYAPPA)

- (a) This Ministry grants permission for construction of access roads connecting petrol pumps with National Highways and not the permission for operation of petrol pumps. In these cases license deeds are signed by the Ministry with Oil Companies.
- (b), (c), (d) & (e) This Ministry has not granted permission or given NOC for construction of access roads connecting petrol pumps with National Highways unless license deeds are signed. A tentative list of 2525 cases identified so far, where petrol pumps abutting National Highways are operating without obtaining this Ministry's permissions for construction of access roads, has been forwarded to the Ministry of Petroleum & Natural Gas for de-energizing them.